

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. IA 4975/2023 In C.P. (IB)/208(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

**NAME OF THE PARTIES: Mr. Rajeev Mannadiar Resolution
Professional In The Matter Of
Siemens
Financial Services Private Limited
Versus Amit Suresh Lodha
IN THE MATTER OF
Siemens Financial Services Private
Limited**

**V/s
Amit Suresh Lodha**

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016&
Application under any other provisions- IBC**

ORDER

IA 4975 of 2023:-Counsel, Shradha Patil appeared for the RP through VC and Counsel, Malavika Sachin appeared for the Personal Guarantor through VC. Counsel appearing for the RP states that the report of the RP has been filed. Let a copy of the said report also be served to the Personal Guarantor. List this matter on **02.02.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
09.11.2023
Sushil

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)